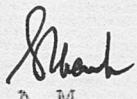


9.8.2005

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. S.C. Chaube, A.M.

Shri D.K. Mishra, learned counsel for the applicant and Shri M.K. Sharma holding brief of Shri A.K. Gaur, learned counsel for the respondents.

Learned counsel for the applicant does not want to press this OA and wants to withdraw it. Accordingly, the OA is dismissed as withdrawn. However, the applicant is at liberty to approach the department for redressal of his grievances.



A.M.



J.M.

RKM/